

versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement explaining that Government are in agreement with the Above Report and therefore no separate Review on the working of the Company is being laid.

[Placed in Library. See No. LT-1541/78.]

(b) (i) Annual Report of the Bharat Earth Movers Limited, Bangalore, for the year 1975-76, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid.

[Placed in Library. See No. LT-1542/78]

(c) (i) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Calcutta for the year 1976-77, along with the Audited Accounts and comments of the Comptroller and Auditor General thereon.

(ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid.

[Placed in Library. See No. LT-1543/78.]

ANNUAL REPORT ON THE WORKING OF INDUSTRIAL AND COMMERCIAL UNDERTAKINGS OF THE CENTRAL GOVERNMENT FOR 1976-77 (VOLS. I TO III).

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay

on the Table a copy of the Annual Report (Hindi and English versions) on the working of Industrial and Commercial Undertakings of the Central Government for the year 1976-77 (Volumes I to III). [Placed in Library. See No. LT-1544/78.]

12.10 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

ELEVENTH REPORT

SHRI VINODBHAI B. SHETH (Jamnagar): Sir, I beg to present the Eleventh Report of the Committee on Private Members' Bills and Resolutions.

BUSINESS ADVISORY COMMITTEE

ELEVENTH REPORT

DR. MURLI MANOHAR JOSHI (Almora): Sir, I beg to move:

"That this House do agree with the Eleventh Report of the Business Advisory Committee presented to the House on the 21st February, 1978."

MR. SPEAKER: The question is:

"That this House do agree with the Eleventh Report of the Business Advisory Committee presented to the House on the 21st February, 1978."

*The motion was adopted.*

12.12 hrs.

MATTERS UNDER RULE 377

(i) REPORTED ISSUANCE OF NOTICES BY SHAH COMMISSION TO CERTAIN ADVOCATES TO APPEAR BEFORE IT.

SHRI C. M. STEPHEN (Iduki): Sir, I rise to draw the attention of the